## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 13/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/284A/ (IB)/2017

NAME OF THE PETITIONER(S)

: BASKARAN MANDATE HOLDER

NAME OF THE RESPONDENT(S)

: ORANGE AQUA POLY PRODUCTS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

Convert for respondent A. R. Drillion CVIS Sentil launo

CVIS Sentil Ruman)

## **ORDER**

Counsel representing both the parties are present. Counsel for respondent prayed time for making submissions stating that he has to collect some more document in relation to the matter. Time extended finally at request. Put up on 25.10.2017 at 10.30 A.M.

- sdr

K Anantha Padmanabha Swamy Member (Judicial)

bc